

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/3907/A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Sribhumi.

Dated, Guwahati the ^{3rd} June, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. JSD/2025/9986, dtd. 31.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.06.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.06.2025 till the morning of 09.06.2025,** has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/3908/A dated 3.6.2025

Copy to:

✓ The Project Manager, Gauhati High Court.

@
03-06-25

JT. REGISTRAR (VIGILANCE)

[Signature]